

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6659-6660/2010

GURUNANAK INDUSTRIES FARIDABAD & ANR.

Appellant(s)

VERSUS

AMAR SINGH(D) THRU LRS

Respondent(s)

Date : 04-03-2020 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE KRISHNA MURARI

For Appellant(s) Mr. D.S.Chadha, Adv.
Mr. Pradhuman Gohil, Adv.
Ms. Tarunima Singh Gohil, Adv.
Ms. Ranu Purohit, Adv.
Ms. Tanya Shrivastava, Adv.
Mr. Upendra Sai Perala, Adv.
Ms. Charu Mathur, AOR

For Respondent(s) Mr. Samar Pal Singh, Adv.
Mr. Anil Grover, Adv.
Mrs. Shubhangi Tuli, AOR
Mr. Satish Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

Four weeks' time is granted to file Settlement Agreement.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR